

Central Administrative Tribunal
Principal Bench

8

C.P. No. 280/2002 In
O.A. No. 1520/2002

New Delhi this the 6th day of January, 2002

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Rishi Pal Tyagi
2. Udai Nath Singh
3. Madan Gopal
4. Binod Kumar
5. Sunder Singh

-Petitioners

(By Advocate Shri M.K. Gaur, proxy for
Sh. U. Srivastava)

-Versus-

1. Sh. Rama Krishana,
The Commandant General,
Home Guard and Civil Defence,
CTI Building, Raja Garden,
New Delhi.
2. Sh. Dalip Singh,
the Commandant,
Home Guard and Civil Defence,
CTI Building, Raja Garden,
New Delhi.

-Respondents

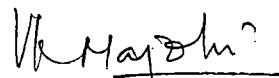
(By Advocate: Shri Harvir Singh)

ORDER (Oral)

Mr. Kuldip Singh, Member (J)

Since there is no jurisdiction in the Home
Guard matters, Contempt Petition is dismissed.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Member (A)

cc.